NATIONAL COMPANY LAW TRIBUNAL

SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/100/2017

NAME OF THE PETITIONER(S)

: TEAMWORK DEVELOPERS PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. Rogo Proble

CA - append for Petimer
Dy Roc

ORDER

Shri P Raja Prabhu, CA, representing the applicant present. Shri B Sridhar, Dy. ROC present and stated that the report has been filed, copy of the same has been furnished to the other side. The matter is adjourned for hearing submissions at request. Put up on 28.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc